

of sick units as at the end of December 1984 was 93,282 (Small scale : 91,450 ; Medium scale : 1287 ; and Large scale : 545) and the total amount outsidings against these units was Rs. 3638.39 crores.

(c) and (d) At present, there are 28 industrial units whose management have been taken over under the provisions of Industries (Development & Regulation) Act, 1951. A list of these undertakings is shown in the Statement below.

**Statement**

Sl. No.	Name of the undertaking
1.	M/s India Machinery Company Ltd.
2.	„ Krishna Silicate and Glass Works Ltd.
3.	„ Associated Industries (Assam) Ltd.
4.	„ India Belting and Cotton Mills Ltd.
5.	„ Gluconate Ltd.
6.	„ Engel India Machine and Tools Ltd.
7.	„ Plyboard Industries Ltd.
8.	„ Bengal Potteries Ltd.
9.	„ Cauvery Spg. and Wvg. Mills.
10.	„ Priya Laxmi Mills Ltd.
11.	„ Sri Subhalaxmi Mills Ltd.
12.	„ Indore Textiles Ltd.
13.	„ Somasundram Supper Spg. Mills.
14.	„ Sri Ram Sugars and Industries Ltd. (Bobilli unit)
15.	„ Alok Udyog Vanaspati and Plywood Limited.
16.	„ Swadeshi Cotton, Mills.
17.	„ Sri Durga Cotton Spg. and Wvg. Mills Ltd.
18.	Dr. Paul Lohmann (India) Ltd.
19.	M/s Sri Ram Sugars and Industries Ltd. (Sithanagaram unit)

20. „ Brentford Electric (I) Ltd.
21. „ Lily Barley Mills Pvt. Ltd.
22. „ Lily Biscuits Pvt. Ltd.
23. „ Mahadev Textiles Mills.
24. „ Appolo Zipper Company Pvt. Ltd.
25. „ Indian Health Institute and Laboratory Ltd.
26. „ Motipur Sugar Factory Ltd.
27. „ Mohini Mills Ltd.
28. „ Kanti Cotton Mills.

[Translation]

**Parallel Postal Service in Bihar**

2239. PROF. CHANDRA BHANU DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether some organised gangs have been running parallel postal service in Purnea, Farvisganj, Jobani, Katihar ; Kishanganj etc. areas of Bihar for the last several years ; and

(b) if so, the steps taken by Government to stop it ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Reports of only 2 such services operating at Muzzaffarpur and Kishanganj have been received.

(b) Whenever such cases come to notice, they are reported to police for prosecution under the provisions of Indian Post Office Act, so that these parties do not continue these activities.

[English]

**Clearance of Lower Pampa Hydro-Electric Project in Kerala**

2240. SHRI P.A. ANTHONY : Will the Minister of ENERGY be pleased to state :